

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:708  
ANSWERED ON:14.08.2012  
COMPENSATION TO SECURITY PERSONNEL  
Singh Shri Pashupati Nath

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of Central Para-Military Forces personnel killed during the last three years;
- (b) whether compensation and other claims have been settled in the above cases;
- (c) if so the details thereof alongwith the pending cases for settlement; and
- (d) the measures taken by the Government to expedite the settlement of the pending cases, if any ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): 327 personnel of Central Armed Police Forces (CAPFs) were killed during the last three years.
- (b): All compensation and other pensionary claims have been settled except in 03 cases of CRPF which are pending for want of succession certificate from the Court of Law.
- (c): As per Government policy, Ex-gratia lump sum compensation have been paid to the Next of Kin as per provision given as under:-
  - a Death due to accident while on duty Rs. 10 Lakh
  - b Death due to act of violence by terrorist etc. Rs. 10 Lakh
  - c Death in action Rs. 15 Lakh
  - d Death in natural disasters Rs. 15 Lakh

In addition, Extra Ordinary Family Pension/Liberalized Pensionary Awards, Death-cum-Retirement Gratuity, Leave Encashment, Central Government Employees Group Insurance Scheme, Deposit Link Insurance Scheme and General Provident Fund have been paid as per CCS (Pension) Rules.

- (d): On receipt of succession certificates from Courts and on completion of other formalities pending claims will be settled on priority.